NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CP/230,231,232,233/CAA/2017

PETITION NUMBER

: CA/118,119,120,121/CAA/2017

NAME OF THE TRANSFEROR

: ANDAVAR INVESTMENTS PVT LTD

NAME OF THE TRANSFEROR

: RAMANATHAN INVESTMENTS PVT LTD

NAME OF THE TRANSFEROR

: VALLIAMMAI INVESTMENTS

NAME OF THE TRANSFERRE

: SUBRAMANIAN INVESTMENTS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. MANIVANMAN.

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ABISHER RAMAN

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ORDER

Counsel for the applicant present. Representative of Official Liquidator present. Counsel for applicant is directed to pay Rs.50,000/- each with respect to the fees payable to the Chartered Accountant appointed by the Official liquidator for the three transferor companies involved in this application. Heard the submissions of the applicant. Order is reserved.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

-50/-